

extend assistance in completing pre-sanction and pre-disbursement formalities.

- (ii) The progress of implementation of these self-employment schemes is reviewed in the meetings of the State Level Bankers' Committees (SLBCs) and District Consultative Committees (DCCs) at the State and Districts level in each State.
- (iii) A Monitoring Cell has also been constituted in RBI under the overall charge of a Deputy Governor, monitor the progress of implementation of PMRY and IRDP; and
- (iv) High Powered Committees have also been constituted at the Central level by the administrative Ministries implementing the various Government sponsored self-employment schemes for monitoring the progress of implementation and suggesting remedial measures wherever necessary.

#### STATEMENT

Statement indicating the performance of public sector banks under various Self-employment Schemes viz. integrated Rural Development Programme (IRDP), Schemes of Urban Micro Enterprises (SUME) and Prime Minister's Rozgar Yojna (PMRY) during the last three financial years i.e. 1993-94 1994-95 and 1995-96 and the current financial year (latest available).

|                  |                                     | (Number in Lakhs) |             |
|------------------|-------------------------------------|-------------------|-------------|
| Year             | Physical*                           |                   |             |
|                  |                                     | Target            | Achievement |
| Integrated       | 1993-94                             | 25.69             | 25.30       |
| Rural            | 1994-95                             | 21.15             | 21.72       |
| Development      | 1995-96                             | N.A.              | 15.82       |
| Programme (IRDP) | 1996-97 (upto 30th September, 1996) | N.A.              | 3.09        |

  

| Year        | Target                               | Sanct-<br>ioned | Disbur-<br>sement |      |
|-------------|--------------------------------------|-----------------|-------------------|------|
|             |                                      |                 |                   | 1    |
| Scheme of   | 1993-94                              | 1.23            | 1.83              | 1.49 |
| Urban Micro | 1994-95                              | 1.20            | 1.44              | 1.18 |
| Enterprises | 1995-96                              | 1.17            | 1.18              | 0.93 |
| (SUME)      | 1996-97 (Upto 30th Septemeber, 1996) | N.A.            | N.A.              | N.A. |

|                               |                                       | 1 | 2    | 3    | 4    |
|-------------------------------|---------------------------------------|---|------|------|------|
| Prime Minister's Rozgar Yojna | 1993-94 (October, 1993 to March 1994) |   | 0.42 | 0.32 | 0.21 |
|                               | 1994-95                               |   | 2.20 | 1.94 | 1.11 |
|                               | 1995-96                               |   | 3.21 | 2.94 | 1.63 |
|                               | 1996-97 (Upto 30th October, 1996)     |   | 2.93 | 0.62 | 0.25 |

N.A. : Not Available

\* under IRDP the Number mentioned under physical targets and achievement denote the number of families.

#### Child Labour

3150. SHRI L. RAMANA :

SHRI AYYANNA PATHRUDU :

Will the Minister of COMMERCE be pleased to state :

(a) whether the Government propose to object to American Law regarding stationing of child labour inspectors to ensure non-involvement of child labour in industries whose goods are exported to U.S.A.

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI. BOLLA BULLI RAMAIAH) : (a) to (c). While Government of India has no specific information about the proposed US law, it will be oppsoed to any extra territorial laws which may authorise stationing in India of child labour inspectors to ensure non-involvement of child labour.

[Translation]

#### Foreign Investors

3151. SHRI SATYA DEO SINGH :

SHRI AMAR PAL SINGH :

Will the Minister of INDUSTRY be pleased to state:

(a) whether the attention of the Government has been drawn towards the news item appearing in the *Navbharat Times* dated November 10, 1996 under the caption 'Halat Yahi Rahe To Videshi Niveshak Vapas Chale Jayenge';

(b) if so, whether the Government propose to review its policy to increase foreign investors;